### GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY

# LOK SABHA STARRED QUESTION NO. 322 TO BE ANSWERED ON THE 24<sup>th</sup> March, 2017

#### SHORTAGE OF DOCTORS IN AYURVEDIC DISPENSARIES

#### \*322. SHRI RAMA KISHORE SINGH:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether there are reports of patients not getting medical treatment through AYUSH system due to the shortage of doctors in most of the dispensaries run by the various Public Sector Undertakings (PSUs) including Bharat Coking Coal Limited and if so, the details thereof and the corrective measures taken by the Government in this regard;
- (b) whether the Government proposes to establish Ayurvedic dispensaries in various departments of Government Organizations and PSUs and if so, the details thereof;
- (c) whether the Government has received proposals from various Ministries/Departments for establishment of Ayurvedic dispensaries and Yoga centres and if so, the details thereof; and
- (d) the details of the projects sanctioned/funds allocated and utilised for promotion of traditional/indigenous systems of medicine and Yoga in the country, State/UT-wise?

#### **ANSWER**

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

(a) to (d): A statement is laid on the Table of the House.

### STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 322 FOR 24<sup>th</sup> March, 2017

- (a) Ministry of AYUSH has not received any report of patients not getting medical treatment through AYUSH system due to the shortage of doctors in most of the dispensaries run by the various Public Sector Undertakings (PSUs) including Bharat Coking Coal Limited. However, the details of AYUSH facilities under PSUs including Bharat Coking Coal Limited is furnished at **Annexure-I.**
- (b) & (c) No, the Government does not propose to establish Ayurvedic dispensaries in various departments of Government Organizations and PSUs. Further, Government has not received proposals from various Ministries/Departments for establishment of Ayurvedic dispensaries and Yoga centres. However, the Central Government implements National AYUSH Mission (NAM) which envisage better access to AYUSH services through upgradation of AYUSH Hospitals, Dispensaries, setting up of co-located AYUSH facilities including Ayurveda and Yoga facilities and 50 bedded integrated AYUSH Hospital, strengthening of AYUSH educational institutions, facilitate the enforcement of quality control of Ayurveda, Siddha and Unani & Homoeopathy (ASU & H) drugs and promotion of medicinal plants for sustainable availability of ASU & H raw-materials in the States/UTs. State/UT Governments are provided grant-in-aid on their proposals received through State Annual Action Plan (SAAP).
- (d) The details of the projects sanctioned/funds allocated and utilised for promotion of AYUSH systems of medicine including Yoga in the country under National AYUSH Mission (NAM), State/UT-wise is furnished at **Annexure-II.**

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### I. AYUSH units in Public Sector Undertakings (PSUs) under Ministry of Coal

- (i) Central Coal Fields Limited (CCL)- Three Homeopathic doctors are conducting OPD as additional facility. There are four Homeopathic Clinics in CCL.
- (ii) Bharat Coking Coal Limited (BCCL) There are no reports of patients not getting treatment through AYUSH system. Presently there are no doctors in BCCL for AYUSH system.
- (iii) ECL (Eastern Coalfields Limited)- One Ayurvedic Dispensary is running in Central Hospital, Kalla and a designated Vaidya is presently posted there as on date.
- (iv) NCL (Northern Coalfields Limited) Ayurvedic dispensary is already running in Nehru Shatabdi Chikitsalaya, Jayant and Central Hospital, Singrauli. An Ayurvedic Doctor, appointed on Adhoc basis is providing Ayurvedic consultation to the employees and their dependent family members. A homeopathic Doctor is providing consultation to the employees and their dependents in HQ, NCL, Singrauli. Yoga centers are running in various projects of NCL.
- (v) South Eastern Coalfields Limited (SECL)- In SECL, medical facility is being provided through 3 Central Hospital, 11 Regional Hospitals & 56 Dispensaries. In SECL, 33 Yoga Centers were established in all the operating areas with basic facilities.
- (vi) Western Coalfields Limited (WCL)- There is no Ayurvedic Dispensary in WCL.
- (vii) Mahanadi Coalfields Limited (MCL) MCL has got one Ayurvedic Dispensary with one Ayurvedic Doctor to run it. The patients are getting treatment in the dispensary.

(viii) Neyveli Lignite Corporation Limited (NLC)- NLC runs a state-of-art Ayurveda Dispensary at Neyveli, Tamil Nadu. The Ayurveda Dispensary is adequately staffed by two qualified Ayurveda physicians (BAMS degree holders) (one Female doctor at Chief medical officer level and one Male doctor at Deputy medical officer level).

### **II. Employees State Insurance Corporation (ESIC):**

ESI Corporation is a social security organization under Ministry of Labour & Employment catering work force (insurers) of factories and establishments in the country and their families. It also provides AYUSH services to the beneficiaries of different work force of factories. There are 273 AYUSH Units under ESI Scheme as on 01/04/2016.

## III. Bharat Earth Movers Limited (BEML) under Ministry of Defence:

In BEML, facilities of visiting qualified Ayurvedic Doctors/Consultants are provided at the Company Medical Centers at Bangalore & Kolar Gold Fields (KGF) - as such there are no complaints of patients not getting Medical Treatment. Apart from this, Company has recognized State/Central Government Ayurvedic Hospitals & Hospitals run by Municipal Corporations, for Medical Attendance & Treatment for its employees/Officers & their dependents.

### Annexure-II

### Status of funds earmarked and released/utilized under National AYUSH Mission (NAM) for the year 2016-17, State/UT-wise

(Rs. In lakhs)

Sl. No.	Name of The State	Allocation of Central Share for the year 2016-17	Grant-in- aid released against SAAP 2015-16 during 2016-17	Central Share approved for the year 2016- 17	Grant-in- aid released/util ized for the year 2016- 17	Total Grant-in- aid released/util ized during 2016-17 (as on date)
	1	2	3	4	5	6(3+5)
1)	Andhra Pradesh Arunachal	1,013.500	40.031	1,085.500	1,085.500	1,125.531
2)	Pradesh	354.400		366.275	366.275	366.275
3)	Assam	1,380.200		1,631.649	1,631.649	1,631.649
4)	Bihar	3,630.200	1,752.914	-	_	1,752.914
5)	Chhattisgarh	1,143.500	347.076		130.660	477.736
6)	Gujarat	1,153.700	652.559	880.487	880.487	1,533.046
7)	Haryana	643.400	360.619	673.777	673.777	1,034.396
8)	Himachal Pradesh	472.500	4.091	517.500	517.500	521.591
9)	Jammu & Kashmir	734.100	60.808	708.400	708.400	769.208
10)	Jharkhand	1,378.200	48.011		-	48.011
11)	Karnataka	1,223.600	43.020	1,016.683	1,016.683	1,059.703
12)	Kerala	889.900	32.570	858.634	858.634	891.204
13)	Madhya Pradesh	2,622.600	56.114	2,374.596	2,374.596	2,430.710
14)	Manipur	577.500		1,140.000	1,139.987	1,139.987
15)	Meghalaya	435.600		-	_	-
16)	Mizoram	349.000		332.202	332.200	332.200
17)	Maharashtra	1,961.500	529.186		_	529.186

18)	Nagaland	421.000		421.000	420.998	420.998
19)	Odisha	1,620.400	70.103	1,151.198	1,151.198	1,221.301
20)	Punjab	788.600	384.011	933.799	933.800	1,317.811
21)	Rajasthan	2,491.500	62.301	2,162.908	2,162.908	2,225.209
22)	Tripura	429.100		293.745	293.742	293.742
23)	Telangana	791.400	16.480	1,259.008	1,259.010	1,275.490
24)	Tamil nadu	1,326.000	599.573	1,199.216	1,199.216	1,798.789
25)	Uttrakhand	551.100	17.773	1,067.640	1,067.641	1,085.414
26)	Uttar Pradesh	6,513.000	339.167	8,127.458	8,127.458	8,466.625
27)	West Bengal	1,673.000	128.574	1,169.482	1,169.482	1,298.056
28)	Sikkim	253.200		223.039	223.039	223.039
29)	Delhi	397.200			-	_
30)	Goa	218.300	220.405	402.192	402.192	622.597
31)	Andaman & Nicobar Islands	356.800	127.816	267.005	267.005	394.821
32)	Dadra & Nagar Haveli	512.600	91.797			91.797
33)	Daman & Diu	603.800	54.654	58.530	58.530	113.184
34)	Lakshadweep	508.100	166.500	343.229	343.229	509.729
35)	Puducherry	202.800		165.889	165.889	165.889
36)	Chandigarh	318.700	451.690			451.690
Total		39940.000	6657.843	30831.041	30961.685	37619.528